

NO. 25, 11, 20

**THE**  
**PARLIAMENTARY DEBATES** Dated... 25. 11. 20

**(Part II—Proceedings other than Questions and Answers)**

**OFFICIAL REPORT**

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**HOUSE OF THE PEOPLE**

*Saturday, 21st November, 1953*

*The House met at Half Past One of  
the Clock*

[MR. SPEAKER in the Chair.]

**QUESTIONS AND ANSWERS**

(See Part I)

2-47 P.M.

**MOTION FOR ADJOURNMENT**

**OFFICIALS AND OTHERS KILLED IN  
NORTH-EAST FRONTIER AGENCY**

[See Cols. 248-249 of Part I of  
Debates.]

**PAPERS LAID ON THE TABLE.**

**STATEMENTS SHOWING THE ACTION  
TAKEN BY THE GOVERNMENT ON VARI-  
OUS ASSURANCES, PROMISES AND UN-  
DERTAKINGS.**

**The Minister of Parliamentary  
Affairs (Shri Satya Narayan Sinha):**  
I beg to lay on the Table the follow-  
ing statements showing the action  
taken by the Government on various  
assurances, promises and undertak-  
ings given during the various sessions  
shown against each:—

- (1) Supplementary Fourth Session, 1953  
Statement No. 1. of the House of the  
People.  
[ See Appendix VII, annexure No. 1 ]  
523 PSD.

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- (2) Supplementary Third Session, 1953  
Statement No. VI of the House of the  
People.

[ See Appendix VII, annexure No. 2 ]

- (3) Supplementary Second Session, 1953  
Statement No. of the House of the  
VII. People.

[ See Appendix VII, annexure No. 3 ]

- (4) Supplementary First Session, 1952  
Statement No. of the House of the  
VIII People.

[ See Appendix VII, annexure No. 4 ]

- (5) Supplementary Fifth Session, 1952  
Statement No. V. of the Provisional  
Parliament.

[ See Appendix VII, annexure No. 5 ]

- (6) Supplementary Third Session  
Statement No. X. (Second Part) 1951  
of the Provisional  
Parliament.

[ See Appendix VII, annexure No. 6 ]

- (7) Supplementary Third Session  
Statement No. (First Part) 1950 of  
VII. the Provisional  
Parliament.

[ See Appendix VII, annexure No. 7 ]

- (8) Supplementary November/December  
Statement No. Session 1949 of the  
VII. Constituent Assembly  
of India (Legislative)

[ See Appendix VII, annexure No. 8 ]

**DHOTIES (ADDITIONAL EXCISE  
DUTY) BILL.**

**The Minister of Commerce (Shri  
Karmarkar):** I beg to move for leave